

PROFORMA FOR DECLARATION OF ASSETS

(As On 31.03.2012)

Name of Officer (In Full) : Shailesh Kumar Tiwari
Date of Birth : 20/04/1967
Present post held : Judge, Family Court, Manendragarh, Distt.-Korea (C.G.)

Immovable Property				
Name of District, Sub-Division, Taluka and Village in, which property is situated	Name and details of Property	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ?	Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
1	2	3	4	5
Bilaspur (C.G.)	Housing and other building	Land		
Bilaspur (C.G.)	A residential house, situated at Juni Line, Sadar Bazar, Bilaspur (C.G.) Note:- In this property, I have, only 1/5th share	--	Shri Ramesh Prasad Tiwari (Father)	Ancestral Property (Partitioned by registered deed in 1963)
Bilaspur (C.G.)	A residential House and shop at Sadar Bazar, Bilaspur (C.G.) Note:- In this property, I have, only 1/5th share	--	Late. Smt. Mohini Bai Tiwari (Grand-Mother)	Ancestral Property (Partitioned by registered deed in 1963)

Tifra, Bilaspur (C.G.)	--	Plot	Self	Purchased from Smt. Shakuntala Sharma W/o Shri Y.C.Sharma, Residant of Chakarbhata, Tahsil-Bilha, Distt.-Bilaspur(C.G.) on 28/12/2004
Movable property (Valued Above 25,000/- of Rs.)				
Name of Articles				
1				
One Santro Car No.-CG 04-H/1199 Purchased on November 2004				
Jewellery (Lump Sum)				
Jewellery (Gold and Silver Ornaments), worth Rs. - 5,00,000/- (Rs. Five Lacs Only)				
Shares/Debentures				
Name of Issuing Company			Nos. of Shares	
1			2	
Life Insurance Policy & Others				
Name of Issuing Company				Amount
1				2
Life Insurance Corporation Of India				
Details of Policy				
Policy No.	Plan	Plan Name		Yearly Premium
1) 381450477	93/25/25	New Money Back		10,644.00
2) 382427117	106/15/12	Jeevan Surabhi		10,895.00
3) 383330844	147/24/24	New Jeevan Suraksha		9,999.00
4) 386181464	165/28/28	Jeevan Saral		49,000.00
5) 383094579	159/26/18	Komal Jeevan		7,538.00

Bank Deposites/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposites			
2) Savings Bank A/CS	State Bank of India State Bank of India Chhattisgarh Gramin Bank	Manendragarh, Dist.-Korea (C.G.) Bilaspur (C.G.) Bilaspur (C.G.)	30,428.51 Nil 1,322.00
3) PPF	State Bank of India	Bilaspur (C.G.)	1,52,644.76 (Kanha Tiwari- Son) 2,54,612.61 (Isha Tiwari -Daughter)
4) GPF	Karyalay Mahalekhakar	Raipur (C.G.)	9,83,105.00
5) NSS			
6) Others			

I - In case where it is not possible to assess the value accurately the approximate value in relation to present condition may by indicated

Note :- The expected declaration of assets in subject to Provision of C.G. Civil Services (Conduct) Rules 1965.

(Signature)
24/05/23

Signature & Date